

HIGH COURT OF JUDICATURE AT ALLAHABAD

MODIFICATION

DATED: ALLAHABAD: August 24, 2009

No. 1508 /A.R(S)/2009

The Words “Additional Civil Judge, Junior Division, Mehrauni (Lalitpur)” in the Court's Notification No. 183/ AR(S)/2009 dated 7.4.2009 be read as Civil Judge, Junior Division, Mehrauni (Lalitpur).

BY ORDER OF THE COURT,

**Sd/-
(DINESH GUPTA)
REGISTRAR GENERAL**

No. 385 /AR (S)/2009: Allahabad: Dated: August 24, 2009

Copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. Pramukh Sachiv Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail).
7. The District & Sessions Judge, Lalitpur. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Computer)/ Incharge Computer Centre, High Court, Allahabad.
11. The Deputy Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
13. The Section Officer (Admin. H) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Lalitpur. (Information available on E-mail).

BY ORDER OF THE COURT.

**Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
ASSISTANT REGISTRAR (SERVICES)**